

**MODIFIED LIST OF CLAIMS OF UNSECURED FINANCIAL CREDITORS**

Name of the Corporate Debtor: Car Bazaar Automobiles Private Limited, Date of Commencement of Liquidation: 9.11.2023 (Intimation received on 1.12.2023) Modified List of Stakeholders as on 07.10.2024 as per Regulation 31(3) of IBBI (Liquidation Process) Regulations, 2016

| Sr. No. | Name of Creditor                        | Details of Claim Received |                  | Details of Claim admitted |                                |                                     |                             |                       |                          |                            | Amount of claim not admitted | Amount of mutual dues, that may be set off | Amount of claim under verification | Remarks if any  |
|---------|---|---------------------------|------------------|---------------------------|--------------------------------|-------------------------------------|-----------------------------|-----------------------|--------------------------|----------------------------|------------------------------|--|------------------------------------|---|
|         |   | Date of Receipt           | Amount Claimed   | Amount of claim admitted  | Nature of Claim                | Amount covered by security interest | Amount covered by Guarantee | Whether related party | % of voting share in SCC | Amount of Contingent Claim |                              |  |                                    |   |
|         |   |                           |                  |                           |                                |                                     |                             |                       |                          |                            |                              |  |                                    |   |
| 01      | Tata Capital Financial Services Limited | 29.12.2023                | 667544/-         | 667544/-                  | Unsecured Working capital Loan | No                                  | No                          | No                    | No                       | 5.45                       | -                            | -  | -                                  | -   |
| 02      | Mrs. Sarada Ramaswamy                   | 13.12.2023                | 1975000/-        | Nil                       | Unsecured Loan                 | No                                  | No                          | Yes                   | 0                        | -                          | -                            | 1975000/-                                  | -                                  | Claim rejected by Liquidator under Regulation 31(3) of IBBI (Liquidation Process) Regulations, 2016 in SCC Meeting hold on 07.10.2024 |
|         | <b>Total</b>                            |                           | <b>2642544/-</b> | <b>667544/-</b>           |                                |                                     |                             |                       | <b>5.45</b>              |                            |                              |  |                                    |   |

*Sudhir M. Laad*

Sudhir Manikrao Laad, Liquidator  
IBBI/IPA-002/IP-N00956/2019-2020/12994

7<sup>th</sup> October, 2024  
Place: Chh. Sambhajinagar



**Date: 07.10.2024**

**To,**

Mrs. Sarada Ramaswamy,  
502, Galassia Apartment,  
Off. Link Road, Kandarpada,  
Dahisar West, Mumbai-400068

**Subject: Rejection of Claim under Regulation 31(3) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016**

Dear Madam,

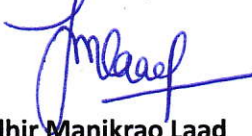
I, Sudhir Manikrao Laad, the duly appointed Liquidator of M/s Car Bazaar Automobiles Pvt. Ltd., write to inform you about the status of your claim submitted under the Liquidation Process of the said company.

Your claim dated 13.12.2023 for an amount of Rs. 19,75,000/-, which was accepted in the second SCC Meeting hold on 27.01.2024 has been carefully reviewed in accordance with the Insolvency and Bankruptcy Code, 2016 and the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.

After due verification of the documents and information provided and after discussion in the fifth SCC meeting hold on 7.10.2024, I regret to inform you that your claim has been **rejected** as per Regulation 31(3) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 on the ground of non submission of reliable supporting documents and your claim amount does not reflect in the Audit Report and Bank Accounts of the Corporate Debtor.

Pursuant to Regulation 31(3) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, you are hereby notified of this decision.

Yours sincerely,



**Sudhir Manikrao Laad**

Liquidator of M/s Car Bazaar Automobiles Pvt. Ltd.

IBBI Registration No. IBBI/PA-002/IP-N00956/2019-2020/12994

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Contact No. 9422709445